

Insolvency and Bankruptcy Board of India

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PRESS RELEASE

Insolvency and Bankruptcy Board of India to Celebrate its Tenth Annual Day

1. The Insolvency and Bankruptcy Board of India (IBBI) will celebrate its 10th Annual Day on 1st October, 2026 at Bharat Mandapam, New Delhi, commencing at 4:00 PM. The occasion marks a decade of the IBBI, which was established on 1st October, 2016 and its role in implementing the Insolvency and Bankruptcy Code, 2016 (IBC).
2. The event will be graced by Shri Harsh Malhotra, Hon'ble Minister of State for Corporate Affairs and Road Transport and Highways, as the Chief Guest. Hon'ble Shri Justice Anupinder Singh Grewal, President, National Company Law Tribunal; Hon'ble Shri Indevan Pandey, Member, National Company Law Appellate Tribunal; and Shri Ansuman Pattnaik, Additional Secretary, Ministry of Corporate Affairs, will also honour the occasion with their gracious presence.
3. To mark the occasion, a publication titled "*Shaping the Next Decade of IBC: The Road Ahead*" will be released. The winners of the 7th National Online Quiz on the IBC will also be felicitated with merit certificates, medals and cash prizes.
4. The event will be attended by officers of various Ministries/Departments of the Government of India, regulatory bodies, other stakeholders including insolvency professionals, registered valuers & members of committees of creditors (bankers), business leaders, academicians, researchers, students and faculty of the Post Graduate Insolvency Programme.
5. The event will be broadcast live on the IBBI website at www.ibbi.gov.in
